

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY (PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY

PUBLIC NOTICE No. 60 /2002-07
NEW DELHI: the 21st January, 2003

In exercise of powers conferred under paragraph 2.4 of the Export and Import Policy, 2002-07, the Director General of Foreign Trade hereby makes the following amendment in the Handbook of Procedures (Vol.1):-

1) Paragraph 4.37 pertaining to the “Duty Entitlement Passbook Scheme” is corrected as under:

The Policy relating to Duty Entitlement Passbook Scheme (DEPB) Scheme is given in Chapter-4 of the Policy. The duty credit under the scheme shall be calculated by taking into account the deemed import content of the said export product as per SION and the basic custom duty and special additional duty (SAD) payable on such deemed imports. The value addition achieved by export of such product shall also be taken into account while determining the rate of duty credit under the scheme.

(The expression “correction” denotes that this change is effective from 01.04.2002)

2) The table at S.No 3. and the Worksheet for computation of DEPB Rates as given in Appendix 10 A pertaining to the “Data Sheet for DEPB Rates” is corrected as under:

3. Item of export for which fixation of DEPB rate is sought.

Description of Item of export	Sl.No. in Handbook (Vol.2)	Inputs allowed			
		Description	ITC (HS) (Code)	Basic Customs Duty	Special Additional Duty (SAD)

WORKSHEET FOR COMPUTATION OF DEPB RATES

FOB value	Description of import	Quantity of	CIF value per unit	CIF value of	Rate of basic	Rate of SAD	Effective basic
-----------	-----------------------	-------------	--------------------	--------------	---------------	-------------	-----------------

per unit quantity of export product (in Kg./MT etc.)	items allowed as per SION	import items allowed for each of the input as per SION (Kg./MT etc.)	quantity (Kg./MT etc.) of each of the items allowed for import in SION (In Rs./US\$)	each of the inputs allowed for import in SION [Column (3) X Column (4)] (In Rs/US\$)	Customs Duty against each of the inputs allowed for import in SION	against each of the inputs allowed for import in SION	Customs duty against each of the input allowed for import in SION Column (5) X {Column (6)+ Column (7)} (In Rs./US\$)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
				Total CIF (In Rs./US)			Total Customs Duty (In Rs./US\$)

This issues in public interest.

(L. Mansingh)
Director General of Foreign Trade

(File No: 01/94/180/26/AM03/ PC IV)